

ITEM NO.61

REGISTRAR COURT. 2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 21783/2023

CHHATTISGARH GRAMIN BANK & ORS.

Petitioner(s)

VERSUS

H.K. LAGAR

Respondent(s)

Date : 04-12-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. K. Paari Vendhan, AOR
Mr, Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Anchit Bhandrai, Adv.
Mr. Suyash Jain, Adv.
Mr. Karan Bhootra, Adv.
Mr. Garuti Sharma, Adv.

For Respondent(s)

Mr. Vikrant Singh Bais, AOR
Mr. Abhinav Singh Parihar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, is granted to sole respondent to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

VIVEK SAXENA
Registrar